

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER PRODUCTS' MEETING NO. 41/AM09 HELD ON 21.01.2009 UNDER
CHAIRMANSHIP OF
SHRI S.K. PRASAD, ADGFT**

Meeting No. 41/87-NC7/2008 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' was held on 21.01.2009 under Chairmanship of Shri S.K. Prasad, DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Akash Taneja, Joint DGFT
- 2) Shri Ishwar Singh, Deputy DGFT and Convener
- 3) Shri S.N. Sharma, FTDO
- 4) Shri Shaish Kumar, Industrial Advisor, DIPP
- 5) Shri A.K. Aggarwal, Joint Industrial Advisor, D/o C&PC

2. Committee confirmed Minutes of NC Meeting No. 40/AM09 held on 14.01.2009.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-329	KALPANA INDUSTRIES LTD.	HQ F. No. 01/87/050/00199AM08/DES-VII	Status: Approved
	NC No.: 41/AM09 Dated: 21.01.2009	Adv. Lic. No. 0210102130 Dated 04.07.2007	RLA F. No. 02/24/040/00107/AM08	

Application: Request is for review of decision taken in Norms Committee Meeting No. 35/AM08, dated 02.01.2008.

Decision: With oral comments of representative of D/o C&PC, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound Rigid	1 kg	1. PVC Resin	0.9629 kg
		2. Stabilizer	0.0020 kg
		3. Lubricant	0.0010 kg
		4. Flow Promoter	0.0031 kg

		7. Filler (Calcium Carbonate)	0.0406 kg
		7. Colouring Pigment	0.0002 kg

3.1.1	Case No. A-330	ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD.	HQ F. No. 01/87/050/00512/AM09/DES-VII	Status: Approved
	NC No.: 41/AM09 Dated: 21.01.2009	Adv. Lic. No. 0310471768 Dated 21.05.2008	RLA F. No. 03/95/040/00083/AM09	

Application: Request is for fixation of adhoc norms.

Decision: With oral comments of representative of DIPP, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicon Rubber	1 kg	Silicon Synthetic Rubber	1.05 kg

ONLINE CASES

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Case No.:11/4/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:41/87-ALC1/2008 21.01.2009	Status:Approved
HQ File :01/85/050/00004/AM08/	RLA File :03/95/040/01281/AM07/	Lic.No/Date:0310425703 05.04.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	94036000	90/0- PVC FOILDED DOORS 18 MM THICKNESS	1525.000	Sq. meter	1246300.00	28325.00 US\$
				Total	1,246,300.00	28,325.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	44119900	18 MM THICKNESS MDF BOARD	1678.000	Sq. meter	311564.00	7081.00 US\$
2	48119099	BASE PAPER (80-100 GSM)	1601.000	Sq. meter	42988.00	977.00 US\$
3	39204100	PVC FOILDED POLY VINYL CHORIDE SHEET	2288.000	Sq. meter	402688.00	9152.00 US\$

4	29336100	MALAMINE	102.000	K.G	7700.00	175.00 US\$
5	29121100	PARA FORMALDEHYDE	160.000	K.G	4224.00	96.00 US\$
6	35069100	GLUE (DORUS POLY URETHENE)	152.000	K.G	46816.00	1064.00 US\$
				Total	815,980.00	18,545.00

Decision: With D/o C&PC OM No. 46011/180/2007-PC.II dated 21.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Foiled Doors 18mm thickness	1 Sq. Mtr.	1. 18mm thickness MDF Board	1.10 Sq. Mtr.
		2. Base Paper (80-100 gm)	1.05 Sq. Mtr.
		3. PVC Foil	1.50 Sq. Mtr.
		4. Para Formaldehyde	0.104 kg
		5. Melamine	0.066 kg
		6. Polyurethane Glue	0.100 kg

7	Case No.:8/4/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:41/87-ALC1/2008 21.01.2009	Status: Approved
	HQ File :01/85/050/00005/AM08/	RLA File :03/95/040/01318/AM07/	Lic.No/Date:0310425708 05.04.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	94036000	90/0- PVC FOILED DOORS 18 MM THICKNESS	3000.000	Sq. meter	2478300.00	56325.00 US\$
				Total	2,478,300.00	56,325.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	44119900	18 MM THICKNESS MDF BOARD	3300.000	Sq. meter	612744.00	13926.00 US\$
2	48119099	BASE PAPER(80-100GSM)	3150.000	Sq. meter	84546.00	1922.00 US\$
3	39204100	PVC FOILED (POLY VINYL CHLORIDE) SHEET	4500.000	Sq. meter	792000.00	18000.00 US\$
4	29121100	PARA FORMALDEHYDE	312.000	K.G	8237.00	187.00 US\$
5	29336100	MELAMINE	198.000	K.G	14985.00	341.00 US\$

6	35069100	POLYURETHENE GLUE	300.000	K.G	92400.00	2100.00 US\$
				Total	1,604,912.00	36,476.00

Decision: With D/o C&PC OM No. 46011/180/2007-PC.II dated 21.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Foiled Doors 18mm thickness	1 Sq. Mtr.	1. 18mm thickness MDF Board	1.10 Sq. Mtr.
		2. Base Paper (80-100 gm)	1.05 Sq. Mtr.
		3. PVC Foil	1.50 Sq. Mtr.
		4. Para Formaldehyde	0.104 kg
		5. Melamine	0.066 kg
		6. Polyurethane Glue	0.100 kg

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Case No.:52/3/81-ALC2/2008	Party Name:SUMI MOTHERSON INNOVATIVE ENGINEERING LIMITED	Meet No/Date:41/87-ALC1/2008 21.01.2009	Status:Approved
HQ File :01/81/050/00052/AM09/	RLA File :05/24/040/00462/AM08/	Lic.No/Date:0510208432 31.08.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	85444190	63/0- INJECTION MOULDED PLASTIC PARTS/ COMPONENTS FOR WIRING HARNESS: ARTICLES MADE OF POLYAMIDE 66/ NYLON 66 WITH OR WITHOUT SEAL RINGS.: (NET CONTENTS : (1) POLYAMIDE 66= 25.581 M.T.) (2) SEAL RINGS/RUBBER RINGS/ RINGS = 33,68,478 NOS.)	25.581	M.T	32232060.00	767430.00 US\$
2	85444190	63/0- INJECTION MOULDED PLASTIC PARTS/ COMPONENTS FOR WIRING HARNESS : ARTICLES MADE OF PBT (POLYBUTYLENE TEREPHTHALATE) WITH OR WITHOUT SEAL RINGS: (NET CONTENTS : (1) PBT = 428.388 M.T.) (2) SEAL RINGS/RUBBER RINGS/ RINGS = 4,15,94,828 NOS.)	428.388	M.T	233899848.00	5569044.00 US\$
3	85444190	63/0- INJECTION MOULDED PLASTIC PARTS/ COMPONENTS FOR WIRING HARNESS: ARTICLES MADE OF PBT (POLYBUTYLENE TEREPHTHALATE) & POLYAMIDE 66/NYLON 66 WITH SEAL RINGS : (NET CONTENTS : (1) PBT = 0.184 M.T) (2) PLOYAMIDE 66 = 0.133 M.T.) (3) SEAL RINGS/RUBBER RINGS/ RINGS= 36,694 NOS.)	317.000	K.G	463890.00	11045.00 US\$
				Total	266,595,798.00	6,347,519.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
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	Code				(Currency)
1	39081010	POLYAMIDE 66/ NYLON 66 : T.C. : LEONA/ ZYTEL 103 FHS	26.999	M.T	3969000.00 94500.00 US\$
2	40169320	SEAL RINGS/ RUBBER RINGS/ RINGS T.C : MADE OF NBR & SILICON RUBBER	4500000.000	Number	90000000.00 2142857.14 US\$
3	39079920	POLYBUTYLENE TEREPHTHALATE (PBT) T.C. PBT RESINS GRADE 201 A C IN DIFFERENT COLOURS AND SHADES., DURANEX- PLASTIC COLOURED COMPOUND	450.000	M.T	66150014.70 1575000.35 US\$
				Total	160,119,014.70 3,812,357.49

Decision: RLA has informed that advance authorization has been issued under para 4.7.1 on repeat basis, hence Committee decided to **close** the case.

44	Case No.:8/12/87-ALC1/2008	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:41/87-ALC1/2008 21.01.2009	Status:Approved
	HQ File :01/87/050/00252/AM09/	RLA File :03/95/040/00191/AM09/	Lic.No/Date:0310475434 19.06.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39235000	63/0- PLASTIC CLOSURES SIZE : 28MM PRINTED	270.000	M.T	4644000.00	108000.00 US\$
				Total	4,644,000.00	108,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39235000	PLASTIC CLOSURES SIZE : 28MM UNPRINTED	283.500	M.T	4449533.00	103477.50 US\$
				Total	4,449,533.00	103,477.50

Decision: With D/o C&PC OM No. 46011/73/2006-PC.II dated 16.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Closures (Size 28mm Printed)	1 MT	Plastic Closures (Size 28mm Un-Printed)	1.03 MT

45	Case No.:9/38/87-ALC1/2008	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:41/87-ALC1/2008 21.01.2009	Status:Approved
	HQ File :01/87/050/00606/AM09/	RLA File :03/94/040/00293/AM09/	Lic.No/Date:0310476111 24.06.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- Blended Polyol Ecopuf B 1410 R	8000.000	K.G	814716.00	19080.00 US\$
				Total	814,716.00	19,080.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	392.800	K.G	26239.00	610.00 US\$
2	29094100	Diethylene Glycol	555.200	K.G	28981.00	674.00 US\$
3	29102000	Propylene Oxide	3537.600	K.G	283008.00	6582.00 US\$
4	29034910	1,1 Dichloro Fluro Ethane (HCFC 141b)	1968.800	K.G	135847.00	3159.00 US\$
5	29213090	Pentamethyldiethylenetriamine (Polycat 5)	17.600	K.G	5016.00	117.00 US\$
6	29213090	Dimethylcyclohexylamine (DMCHA)	52.800	K.G	7181.00	167.00 US\$
7	34021110	Silicon Surfactant	117.600	K.G	25284.00	588.00 US\$
8	38159000	Catalyst	10.400	K.G	4836.00	112.00 US\$
9	38159000	Catalyst (Dabco TMR 2)	23.200	K.G	10788.00	251.00 US\$
				Total	527,180.00	12,260.00

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 29.08.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol Ecopuf B 1410 R	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg
		3. Propylene Oxide	0.4422 kg
		4. 1, 1 Dichloro Fluro Ethane (HCFC 141b)	0.2461 kg
		5. Pentamethyldiethylenetriamine	0.0022 kg
		6. Dimethylcyclohexylamine	0.0066 kg
		7. Silicone Surfactant	0.0147 kg
		8. Catalyst (Amine based, triminotriamine)	0.0012 kg

		8. Catalyst (Amine based trimerization catalyst)	0.0015 kg
		9. Catalyst (Amine based trimerization catalyst-Dabco TMR 2)	0.0029 kg

51	Case No.: 1/16/87-ALC1/2008	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date: 41/87-ALC1/2008 21.01.2009	Status: Approved																																																								
	HQ File : 01/87/050/00311/AM09/	RLA File : 07/24/040/00188/AM09/	Lic.No/Date: 0710058589 17.07.2008	Defer Date:																																																								
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thickness 0.30mm-0.35mm		thickness 0.30-0.35mm)	
Amorphous PET Embossed Carrier Tape (Width 32mm to 56mm, thickness 0.4mm-0.50mm)	1 kg	Amorphous PET Sheet (Width 32mm to 56mm, thickness 0.4mm-0.50mm)	1.10 kg

58	Case No.:4/20/87-ALC1/2008	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:41/87-ALC1/2008 21.01.2009	Status:Approved
	HQ File :01/87/050/00357/AM09/	RLA File :03/94/040/00475/AM09/	Lic.No/Date:0310482648 14.08.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39260000	61/0- PVC SOLID WOVEN FIRE RESISTANCE CONVEYOR BELTING. TYPE-200 (COVER BOTH SIDE)	3017.520	Sq. meter	2595050.00	60350.00 US\$
2	39260000	61/0- TYPE-350 (COVER BOTH SIDE)	5577.840	Sq. meter	6236032.00	145024.00 US\$
3	39260000	61/0- TYPE-600 (COVER BOTH SIDE)	2788.920	Sq. meter	4077346.00	94822.00 US\$
4	39260000	61/0- TYPE-750 (COVER BOTH SIDE)	2324.100	Sq. meter	3897520.00	90640.00 US\$
				Total	16,805,948.00	390,836.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	54020000	POLYESTER FILAMENT YARN. (1000/1500 DENIER)	37.650	M.T	4329784.50	100692.66 US\$
2	55060000	SPUN POLYESTER YARN	16.019	M.T	1601910.00	37253.72 US\$
3	39040000	PVC RESIN	43.962	M.T	2725650.20	63387.21 US\$
4	29170000	PHOSPHATE PLASTICIZER	22.697	M.T	2837162.50	65980.53 US\$
5	29170000	PTHALATE PLASTICIZER	9.264	M.T	687474.84	15987.78 US\$
				Total	12,181,982.04	283,301.90

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 15.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistant Antistatic Conveyor Belting for Industrial	1 Sq. Mtr.	1. Relevant Polyester Filament Yarn (1000/1500D)/Spun Polyester Yarn/Nylon Yarn	1.05 kg/kg content in export product
		2. Raw material for one kg of PVC Compound content	

	Applications (Belt Type 200/350/600/ 750)		in export product:	
			i) PVC Resin	0.445 kg
			ii) Phosphate Plasticizers	0.232 kg
			iii) Phthalate Plasticizers	0.077 kg
			3. Relevant Belt Fasteners	Net to Net

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Case No.:29/20/87-ALC1/2008	Party Name:BERRY PLASTICS PVT LTD	Meet No/Date:41/87-ALC1/2008 21.01.2009	Status:Approved
HQ File :01/87/050/00382/AM09/	RLA File :34/24/040/00088/AM09/	Lic.No/Date:3410022121 21.08.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39073010	63/0- EPOXY	5319.810	K.G	1996559.91	47593.80 US\$
				Total	1,996,559.91	47,593.80

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39073010	EPOXY RESIN	4472.500	K.G	1021390.08	24004.47 US\$
2	39073010	EPOXY HARDENER	927.110	K.G	419277.79	9853.77 US\$
				Total	1,440,667.87	33,858.24

Decision: With D/o C&PC OM No. 46011/86/2008-PC.II dated 16.01.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Epoxy Resin and Epoxy Hardener For Sleeves (Packed in 18 litres Pails/drums)	1 MT	1. Relevant Epoxy Resin (packed in 55 gallon drums)	Net + 1% wastage
		2. Relevant Epoxy Hardener (packed in 55 gallon drums)	Net + 1% wastage

62	Case No.:11/21/87-ALC1/2008	Party Name:IMPERIAL WATER PROOFING	Meet No/Date:41/87-ALC1/2008	Status:Approved
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INDUSTRIES PVT.LTD.

21.01.2009

HQ File :01/87/050/00393/AM09/

RLA File :03/94/040/00438/AM09/

Lic.No/Date:0310483782
26.08.2008

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40029990	62/0- SYNTHETIC RUBBER NITRILE RUBBER (NBR) AND PVC BASED RUBBER COMPOUNDED SHEETS (NBR MIN. 60.00 %)	500000.000	K.G	78750000.00	1875000.00 US\$
				Total	78,750,000.00	1,875,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40025900	ACRYLO NITRILE BUTADIENE RUBBER (NBR)	303000.000	K.G	50904000.00	1212000.00 US\$
2	29173920	DI OCTYL PHTHALATE (DOP)	63750.000	K.G	5890500.00	140250.00 US\$
				Total	56,794,500.00	1,352,250.00

Decision: With D/o C&PC OM No. 46011/14/2005-PC.II dated 16.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nitrile Rubber (NBR) and PVC Based Rubber Compounded Sheets (NBR MIN 60%)	1 kg	1. Acrylo Nitrile Butadiene Rubber (NBR)	0.6060 kg
		2. Di Octyl Phthalate (DOP)	0.1275 kg

Case No.:4/27/84-ALC3/2008Party Name:NEO CORP INTERNATIONAL
LIMITEDMeet No/Date:41/87-ALC1/2008
21.01.2009**Status:**Approved

HQ File :01/84/050/00317/AM09/

RLA File :11/24/040/00039/AM09/

Lic.No/Date:1110018488
23.09.2008

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	63053300	61/0- P.P.WOVEN JUMBO BAGS MILKY WHITE NEOCON BRAND	1000.000	M.T	142630000.00	3400000.00 US\$

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				Total	142,630,000.00	3,400,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	PP.GRANULES	931.700	M.T	103073971.00	2422420.00 US\$
2	39011010	L.L.D.PE.GRANULES	82.500	M.T	9126975.00	214500.00 US\$
3	38122090	ADDITIVE MASTER BATCH: U.V.STABILIZER	33.000	M.T	5054940.00	118800.00 US\$
4	39013000	ETHYLE VINYL ACETATE (E.V.A.)	19.800	M.T	3201462.00	75240.00 US\$
5	32061900	ADDITIVE COLOURED MASTER BATCH	33.000	M.T	2527470.00	59400.00 US\$
6	39021000	PP.GRANULES FOR PACKING MATERIAL	52.500	M.T	5808075.00	136500.00 US\$
				Total	128,792,893.00	3,026,860.00

Decision: With D/o C&PC OM No. 46011/119/2007-PC.II dated 16.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Jumbo Bags (Milky White Neocon Brand)	1 MT	1. PP Granules	0.9317 MT
		2. LLDPE Granules	0.0825 MT
		3. Additive Master Batch UV Stabilizer	0.0330 MT
		4. Ethyl Vinyl Acetate	0.0198 MT
		5. Additive Colour Master Batch	0.0330 MT

Case No.:5/27/84-ALC3/2008	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:41/87-ALC1/2008 21.01.2009	Status:Approved
HQ File :01/84/050/00318/AM09/	RLA File :11/24/040/00040/AM09/	Lic.No/Date:1110018489 23.09.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	63053300	61/0- P.P.WOVEN JUMBO BAGS MILKY WHITE NEOCON BRAND	1000.000	M.T	142630000.00	3400000.00 US\$
				Total	142,630,000.00	3,400,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	PPGRANULES	931.700	M.T	103073971.00	2422420.00 US\$
2	39011010	L.L.D.PE.GRANULES	82.500	M.T	9126975.00	214500.00 US\$
3	38122090	ADDITIVE MASTER BATCH: U.V.STABILIZER	33.000	M.T	5054940.00	118800.00 US\$

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4	39013000	ETHYLE VINYL ACETATE (E.V.A.)	19.800	M.T	3201462.00	75240.00 US\$
5	32061900	ADDITIVE COLOURED MASTER BATCH	33.000	M.T	2527470.00	59400.00 US\$
6	39021000	P.P.GRANULES FOR PACKING MATERIAL	52.500	M.T	5808075.00	136500.00 US\$
				Total	128,792,893.00	3,026,860.00

Decision: With D/o C&PC OM No. 46011/119/2007-PC.II dated 16.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Jumbo Bags (Milky White Neocon Brand)	1 MT	1. PP Granules	0.9317 MT
		2. LLDPE Granules	0.0825 MT
		3. Additive Master Batch UV Stabilizer	0.0330 MT
		4. Ethyl Vinyl Acetate	0.0198 MT
		5. Additive Colour Master Batch	0.0330 MT

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Case No.:15/38/87-ALC1/2008	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:41/87-ALC1/2008 21.01.2009	Status:Approved
HQ File :01/87/050/00612/AM09/	RLA File :03/94/040/00707/AM09/	Lic.No/Date:0310491149 21.10.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- Blended Polyol Ecopuf B 1418 R	4000.000	K.G	489600.00	10200.00 US\$
				Total	489,600.00	10,200.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	39.600	K.G	2526.00	52.00 US\$
2	29094100	Diethylene Glycol	65.600	K.G	3424.00	71.00 US\$
3	29102000	Propylene Oxide	2026.400	K.G	216825.00	4494.00 US\$
4	29034910	1,1 Di-Chloro Fluro Ethane (HCFC 141b)	1109.600	K.G	110960.00	2300.00 US\$
5	29213090	Pentamethyldiethylenetriamine	8.400	K.G	2814.00	58.00 US\$
6	29213090	Dimethylcyclohexylamine	16.800	K.G	2285.00	47.00 US\$
7	34021110	Silicon Surfactant	34.000	K.G	8568.00	178.00 US\$
8	38159000	Catalyst	14.000	K.G	7280.00	151.00 US\$
9	38159000	Catalyst	14.000	K.G	7280.00	151.00 US\$

9	38139000	Catalyst	14.000	R.G	1280.00	151.00 US\$
				Total	361,962.00	7,502.00

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 13.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol (Ecopuf B 1418 R)	1 kg	1. Phthalic Anhydride	0.0099 kg
		2. Diethylene Glycol	0.0164 kg
		3. Propylene Oxide	0.5066 kg
		4. 1, 1 Di-Chloro Fluro Ethane (HCFC 141 b)	0.2774 kg
		5. Pentamethyldiethylenetriamine	0.0021 kg
		6. Dimethylcyclohexylamine	0.0042 kg
		7. Silicon Sufactant	0.0085 kg
		8. Catalyst (Dabco TMR 2)	0.0035 kg
		9. Catalyst (Toyocat F-40)	0.0035 kg

Case No.:7/29/87-ALC1/2008	Party Name:WATER SOLUTIONS & SERVICES	Meet No/Date:41/87-ALC1/2008 21.01.2009	Status:Approved
HQ File :01/87/050/00488/AM09/	RLA File :05/24/040/00468/AM09/	Lic.No/Date:0510229594 21.10.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39140020	63/0- Ion exchange Resin(Mixed Bed), Containing Anion Exchange Resin 50% and cation Exchange Resin 50% in FRP Tanks / Drums / Plastic Bags	1600.000	Cubic foot	7350000.00	168000.00 US\$
				Total	7,350,000.00	168,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39140020	Strong Base Anion Exchange Resin	800.000	Cubic foot	1715000.00	39200.00 US\$
2	39140020	Strong Acid Cation exchange Resin	800.000	Cubic foot	1085000.00	24800.00 US\$
3	84212110	FRP Tanks / Drums / Plastic Bags	1600.000	Number	2800000.00	64000.00 US\$
4	84212110	Tanks Head / Drums Head	1600.000	Number	1400000.00	32000.00 US\$
				Total	7,000,000.00	160,000.00

Decision: With D/o C&PC OM No. 46011/108/2008-PC.II dated 21.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Ion Exchange Resin (Mixed Bed) Containing Anion Exchange Resin 50% Cation Exchange Resin 50%	1 Cubic Foot	1. Relevant Strong Base Anion Exchange Resin	0.5 Cubic Foot
		2. Strong Acid Cation Exchange Resin	0.5 Cubic Foot
		3. FRP Tank/Drum/Plastic Bags	Net to Net
		4. Tanks Head/Drums Head	Net to Net

91	Case No.:9/32/87-ALC1/2008	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:41/87-ALC1/2008 21.01.2009	Status:Approved
	HQ File :01/87/050/00537/AM09/	RLA File :03/94/040/00785/AM09/	Lic.No/Date:0310493823 11.11.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39072090	62/0- Blended Polyol Ecopuf B 1410 R	16000.000	K.G	1804800.00	38400.00 US\$	
				Total	1,804,800.00	38,400.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	29173500	Phthalic Anhydride	785.600	K.G	38887.00	823.00 US\$	
2	29094100	Diethylene Glycol	1110.400	K.G	33867.00	717.00 US\$	
3	29102000	Propylene Oxide	7075.200	K.G	757046.00	16022.00 US\$	
4	29034910	1,1 Dichloro Fluro Ethane (HCFC 141b)	3937.600	K.G	385885.00	8167.00 US\$	
5	29213090	Pentamethyldiethylenetriamine	35.200	K.G	11475.00	243.00 US\$	
6	29213090	Dimethylcyclohexylamine	105.600	K.G	14256.00	302.00 US\$	
7	34021110	Silicon Surfactant	235.200	K.G	59270.00	1254.00 US\$	
8	38159000	Catalyst	20.800	K.G	9672.00	205.00 US\$	
9	38159000	Catalyst	46.400	K.G	21576.00	457.00 US\$	
				Total	1,331,934.00	28,190.00	

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 20.08.2008, following adhoc norms are **approved**:

Decision: With D/o C&PC OM No. 46011/11/2007-PC.II dated 29.08.2008, following adhoc norms are **approved**.

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol Ecopuf B 1410 R	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg
		3. Propylene Oxide	0.4422 kg
		4. 1, 1 Dichloro Fluro Ethane (HCFC 141b)	0.2461 kg
		5. Pentamethyldiethylenetriamine	0.0022 kg
		6. Dimethylcyclohexylamine	0.0066 kg
		7. Silicone Surfactant	0.0147 kg
		8. Catalyst (Amine based trimerization catalyst)	0.0013 kg
		9. Catalyst (Amine based trimerization catalyst-Dabco TMR 2)	0.0029 kg

Case No.:12/32/87-ALC1/2008	Party Name:WATER SOLUTIONS & SERVICES	Meet No/Date:41/87-ALC1/2008 21.01.2009	Status:Approved
HQ File :01/87/050/00540/AM09/	RLA File :05/24/040/00510/AM09/	Lic.No/Date:0510230759 12.11.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39061090	62/0- ACRYLIC ACID POLYMER WITH SOLID CONTENT 39 - 41% IN AQUEOUS SOLUTION (PIDICRYL 6250)	8000.000	K.G	217250.00	5500.00 US\$
				Total	217,250.00	5,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29161100	ACRYLIC ACID	2080.000	K.G	136448.00	3411.20 US\$
				Total	136,448.00	3,411.20

Decision: With D/o C&PC OM No. 46011/108/2008-PC.II dated 21.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Activated Ion Exchange Resin	1 Cubic	1 Do Activated ION Exchange Resin	1 Cubic Feet

	Activated Ion Exchange Resin (Mixed Bed)	1 Cubic Foot	1. De-Activated ION Exchange Resin (Mixed Bed)	1 Cubic Foot
			2. Hydrochloric Acid 30%	8.00 kg
			3. Sodium Hydroxide Flakes	2.50 kg

101	Case No.:1/37/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:41/87-ALC1/2008 21.01.2009	Status:Approved
	HQ File :01/87/050/00587/AM09/	RLA File :02/24/040/00221/AM09/	Lic.No/Date:0210121000 12.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

Export Item (s) Details

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39012000	63/0- HDPE (High Density Polyethylene) granuels/ LLDPE (Linear Low Density Polyethylene) granuels	13000.000	M.T	516067500.00	10270000.00 US\$
				Total	516,067,500.00	10,270,000.00

Import Item (s) Details

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	27101190	Naphtha	29492.300	M.T	400137052.00	7962926.40 US\$
2	29420090	Solvent Exxsol Hexane RD	195000.000	K.G	4899375.00	97500.00 US\$
3	38151900	Catalyst Lynx-1010HA/ Z212/ Z213/ PZ Catalyst/ RZ 200 Catalyst/ DONOR- C/TEAL/ HS Catalyst/ Z-230-1/ TIBAL/ THF Catalyst	5980.000	K.G	81133650.00	1614600.00 US\$
4	28112200	Additives Atmer-163/ DLTP/PS-800/ Crodamide-ER/ Sylobloc45H/ Optibloc-10/LDPE/ Lotrene, Kynerflex 2821/ Viton GB Free Flow/ VGBSARZ100/200/ Tinuvin 783 FDL/ Calcium stearate/ Octeal 9-10 / ZN Stearate / GMS - 40/90, Viton Sarz - 100/200	81575.000	K.G	14347003.00	285512.50 US\$
5	38123090	Anti- Oxidants DHT 4A/ HYCITE / ANOX PP18/ Irganox 1010/ KINOX- 10/EU 10/ Irganox 1076/ kinox -76 /eu-76 Irgafos 168/EU -68/ K-68/ Irganox 3114/ PEPQ/ Ultrinox 626/ DSTDP/Irganox 20	31200.000	K.G	8622900.00	171600.00 US\$
				Total	509,139,980.00	10,132,138.90

Decision: With D/o C&PC vide OM No. 46011/101/2008-PC.II dated 06.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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HDPE/LLDPE Granules	1 MT	1. Naphtha	2.2686 MT
		2. Solvent (Exxsol Hexane RD)	15 kg
		3. Catalysts (Lynx-1010 HA/ Z212/ Z213/ PZ Catalyst/ RZ 200 Catalyst/ Donor C/ TEAL/ HS Catalyst/ Z-230 -1/ TIBAL/ THF Catalyst)	0.46 kg
		4. Additives (ATMER 163/ DLTP/ PS-800/ Crodamide ER/ Sylobloc 45H/ Optibloc 10/ LDPE/ Lotrene, Kynerflex 2821/ Viton GB Free flow/ VGB-SARZ 100/200/ Tinuvin783 FDL/ Calcium Stearate/ Octeal 9-10/ ZN Stearate/ GMS-40/90/ Viton Sarz-100/200)	6.275 kg
		5. Anti-oxidants (DHT 4A/ HYCITE/ Anox PP18/ Irganox 1010/ KINOX-10/ EU 10/ Irganox 1076/ kinox 76/ eu-76/ Irganox 168/ EU-68/ K-68/ Irganox 3114/ PEPQ/ Ultrinox 626/ DSTDP/ Irganox 20)	2.40 kg

3.2 Following applications are **rejected**:
